## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 474/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Kiran Mahesh Khokani

V/s.

Orbit Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Armit Vyas For the Applicant
Anikat Mikalia

2 Ashish Pamani Longotrate

Dihshat Mehra debtor

4 Rishabh Jailanil

4 Rishabh Jailanil

1 Pajani Associates:

ORDER TCP 474/I&BC/NCLT/MB/MAH/2017

- Admitted position is that Form No.1 was served upon the Respondent Debtor on 11.08.2017. Seeking time. Granted.
- 2. Adjourned to 12.09.2017.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

Date: 22.08.2017

Sd/-

M.K. SHRAWAT Member (Judicial)